

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. (IB)- 98/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

Mr. Dilip Bafna HUF & Ors.

.... Financial Creditor

Versus

M/s Vishnu Oil Mills Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Aditya Vijay, Adv.

For the Corporate Debtor : Hemant Kothari, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner/
Financial Creditor. Mr. Hemant Kothari, Adv. appearing on behalf of the
Respondent/ Corporate Debtor submits that he has not received a copy of
rejoinder. Learned Counsel for the Petitioner is directed to serve a copy of
rejoinder through email. Pleadings are complete in this matter. List the matter on
07.07.2023.



(Madhu Sinha)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 19, 2023